

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 25

MA 3002/2019 CA 212/2023 IA 83/2024

In
CP/3638(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **26.07.2024**

NAME OF THE PARTIES: UNION OF INDIA V/s INFRASTRUCTURE
 LEASING AND FINANCIAL SERVICES
 LTD. & ORS.

Section 241-242 OF THE COMPANIES ACT, 2013

ORDER

1. Mr. Pradeep Sancheti a/w Mr. Om Prakash Jha, Ld. Counsel for the SEBI present. Mr. Siddharth Joshi a/w Mr. Devesh Junekar, Ld. Counsel for Applicant in MA 3002/2019 and for Respondent in CA 212/2023. Mr. Animesh Bisht a/w Mr. Vihit Shah, Ld. Counsel for Respondent No.2 in IA 83/2021. Mr. Oonshi Jhankar, Ld. Counsel for the Union of Present.

MA 3002/2019

2. First Call: Ld. Counsel for the Union of India seeks a short pass over stating that arguing counsel was occupied in another court in a fixed matter. Let the matter be passed over.
3. Second Call: Mr. Aditya Sikka, Ld. Counsel for Union of present and seeks time to place on record affidavit in reply stating that reply was received yesterday only.

4. Ld. Counsel for the Union is directed to file reply within two weeks after duly serving the copy to the other side.
5. List this matter for further consideration on **13.08.2024**.

CA 212/2023

Ld. Counsel for the Union of India submits that this Company Application has to be disposed of in view of order passed by this Bench in another matter directing the Respondent in the Application making appropriate disclosures.

In view of this **CA 212/2023 is disposed of.**

IA 83/2024

1. Mr. Animesh Bisht, Ld. Counsel for the Respondent present. Mr. Shwetank Nigam, Ld. Counsel for the Claim Management Agency (CMA) present.
2. Heard learned Counsel for both sides at length and perused the material available on records.
3. Both sides are directed to file their written notes of arguments on the next date of hearing.
4. List this matter on **09.08.2024** for taking written arguments on record.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

/NP/

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)